

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1073/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: Ashmita Multitrade Pvt. Ltd.
V/s.
Mindtree Export Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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21.	Adv Suresh L Valecha For Adv Pankaj Jain. For PD Jain & Co.	Adv for the <u>Financial Creditors</u> M/s Ashmita Multitrade Pvt Ltd.	
	Ganish Thanni Adv.	Adv for Corporate Debtor	

ORDER

T.C.P. No. 1073/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. For want of time the matter is adjourned to **15.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
05.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)